

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **05.11.2024** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 232/2022 IA No.87 & 601/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire Mr. U Vijay Metha	Mr.S.Sathyanarayan an

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024 For Condone Delay IA No. 1068/2024	Indian Bank Stressed Assets Management Branch Vs Mr. Saurabh Kumar Tikmani, RP, Lanco Amarkantak Power Ltd.	Mr. Pranava Charan	
3.	Comp App (AT) (CH) (Ins) No. 378/2024 For Stay IA No. 1033/2024 To implead IA No. 1061/2024	S.Sankaranarayanan And 32 Ors. Vs Mr. Balakrishnan Venkatachalam, RP of M/s. Sovereign Developers & Infrastructure Pvt. Ltd. WITH	Mr. AG Sathyanarayana	Mr. Gautam S Raman
4.	Comp App (AT) (CH) (Ins) No. 384/2024 To dispense with IA No. 1045/2024 For Stay IA No. 1046/2024 To implead IA No. 1057/2024	Balakrishnan Venkatachalam, RP of Sovereign Developers and Infrastructure Pvt Ltd WITH	Mr. Gautam S Raman	
5.	Comp App (AT) (CH) (Ins) No. 386/2024 To dispense with IA No. 1048/2024 For Stay IA No. 1049/2024	Balakrishnan Venkatachalam, RP of Sovereign Developers and Infrastructure Pvt Ltd.	Mr. Gautam S Raman	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 311/2024 For Stay IA No. 830/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator of Kamachi Industries Ltd. & 2 Ors. WITH	Mr. PJ Rishikesh	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
7.	Comp App (AT) (CH) (Ins) No. 312/2024 For Stay IA No. 831/2024	Sardarmal Kothari Vs CA Mahalingam Suresh Kumar, Liquidator, Kamachi Industries & 2 Ors. WITH	Mr. Aditya Sarangarajan	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
8.	Comp App (AT) (CH) (Ins) No. 358/2024 For Stay IA No. 981/2024 To dispense with IA No. 982/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors. WITH	Ms. R Moneshaa	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2
9.	Comp App (AT) (CH) (Ins) No. 359/2024 For Stay IA No. 983/2024	Sardarmal Kothari Vs SPP Insolvency Professional LLP, Liquidator of Kamachi Industries Limited & 2 Ors.	Ms. R Moneshaa	Mr. AG Sathyanarayana -R1 Mr. Abhishek Swaroop- R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Restoration App No. 16/2024 in Comp App (AT) (CH) (Ins) No. 93/2023 For Stay IA No.326/2023 For Condone Delay IA No. 327/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors. WITH	Ms. Durga Bhatt	
11.	Restoration App No. 17/2024 in Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Ms. Durga Bhatt	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 950/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. WITH	Mr. VV Sivakumar	Mr.AG Sathyanarayana
13.	IA No. 178/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 418/2023 For Urgent Hearing IA No.1273/2023 For Stay IA No.1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
14.	Comp App (AT) (CH) (Ins) No. 442/2023 For Urgent Hearing IA No.1366/2023 For Stay IA No.1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	TA (AT) No. 277/2021 (CA (AT) No. 59/2020)	Smt. Abhilasha & 2 Ors. Vs M/s Maurya Infotek Pvt Ltd & Anr.	Mr. MV Swaroop	Ms. Sithara Sarangan
16.	Comp App (AT) (CH) (Ins) No. 29/2023	Ebenezar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. Surya Teja Nalla	Ms. J Parimalam-R1 & R2 Ms. Inthu Karunakaran- R3
17.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs M/s. Bhagyodayam Company rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew- R1
18.	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Mr. Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt. Ltd. Vs Ram Raghav Spintex Pvt Ltd. & Anr	Mr.K Jagannathan	Mr. Alladi Rahul- R1

19.	Comp App (AT) (CH) No. 42/2024 For Stay IA No. 735/2024	M/s. Vijaya Hospitality and Resorts Limited Vs Saira Thampi Krishna & 9 Ors.	Mr. CV Shailandran Mr. Vikram Veerasamy	Mr. OD Sivadas For Caveator
20.	Comp App (AT) (CH) (Ins) No. 68/2024 To dispense with IA No. 200/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt. Ltd. Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Ms. Vinithra Srinivaan Mr. Varun Srinivasan
21.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Ms. Vinithra Srinivaan Mr. Varun Srinivasan
22.	Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No.385/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr. WITH	Mr. PS Suman	Mr. MS Viswanathan R1
23.	Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No.399/2024	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr.	Mr. PS Suman	Mr. MS Viswanathan R1
24.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, M/s. Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, Stressed Asset Management Branch WITH	Mr. V Arvind Rajagopal	Mr. R Sugumaran
25.	Comp App (AT) (CH) (Ins) No.348/2024 For Stay IA No. 953/2024	S Srinivasan Personal Guarantor and Promoter M/s. Sri Venkatram Spinners Pvt. Ltd. Vs Mr. Mahalingam Suresh Kumar, Liquidator of M/s. Sri Venkatram Spinners Pvt. Ltd. & 4 Ors.	Mr. V Arvind Rajagopal	Mr. AG Sathyanaryana For Caveator

26.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors. WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
27.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No.734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors.	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
28.	Comp App (AT) (CH) (Ins) No. 300/2024	Voltas Limited Vs Marg Limited WITH	Mr. P Raj Kumar Jhabakh	Mr. B Ramana Kumar
29.	Comp App (AT) (CH) (Ins) No. 370/2024 For Exemption IA No. 1016/2024	Voltas Ltd Vs Marg Ltd	Mr. Raj Kumar Jhabakh	Mr. B Ramana Kumar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	TA (AT) No.6/2022 (CA (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesh-R1-R4 Ms. R Apoorva-R5-R7 Mr. Praveen Kumar R10
31.	TA (AT) No.12/2022 (CA (AT) No. 259/2018	M Chandraprabha & 2 Ors. Vs Smt. M. Leela & 11 Ors. WITH	Mr. Sachin Priya Daniel	Mr. Aman Nalina Lingesh- R1- R4 Mr. Pranav V Shankar
32.	TA (AT) 13/2022 (CA (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd. & 3 Ors Vs Smt. M. Leela & 10 Ors. WITH	Mr. Sachin Priya Daniel	Mr. Aman Nalina Lingesh-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
33.	TA (AT) No.16/2022 (CA (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018)	Mr. M. Nagaraj Vs Smt. M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh-R1-R4 Mr. Sachin Priya Daniel- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar

34.	TA (AT) No.19/2022 (CA (AT) No. 360/2018 For Direction IA No. 188/2018)	Mr. O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd. & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Linges- R1-R4 Mr. Praveen Kumar R9
35.	TA (AT) No.21/2022 (CA (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs Smt. M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Linges- R1-R4 Mr. Pranav V Shankar
36.	TA (AT) No.23/2022 (CA (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt & 5 Ors. Vs Smt. M. Leela & 8 Ors.	Mr. Naman Jhabakh	Mr. Aman Nalina Linges- R1-R4 Mr. Sachin Priya Daniel - R7-R9 Mr. Pranav V Shankar
37.	TA (AT) No. 273/2021 (CA (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar VS American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshi Banerjee	Mr. KK Vigneshwar- R1
38.	TA (AT) No. 213/2021 (CA (AT) No. 91/2020)	K.N. Shamsudheen Vs M/s Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	Mr. Vinay Mathew- R3
39.	Comp App (AT) (CH) (Ins) No. 195/2021 For Stay IA No.394/2021	Upender Kumar Agarwal, Suspended Director, Surya Towers Vs State Bank of India & Anr.	Mr.S Rajagopalan	Mr. Vipin Warriar – R1 Mr. Amir Bavani-R2
40.	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	Mr. V Nagarajan Vs ICICI Bank Ltd WITH	Mr. R Subramanian	M/s Shivakumar & Suresh
41.	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	Mr. V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	M/s Shivakumar & Suresh
42.	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1

43.	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs M/s Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
44.	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No. 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. In Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs M/s Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
45.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan- R1
46.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Rep by erstwhile RP Ebenezer Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors.	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
47.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs Ms. N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
48.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
49.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
50.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
51.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

52.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs Ms N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
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02.00PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
53.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr.T.Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha ShivHare- R5/CoC
54.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
55.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Rav	Mr.T.Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in